

(d) whether Industries shall face serious crisis due to this freight hike and Government's proposal to save the industries; and

(e) whether the Development activities of the territory will be cut down substantially due to the increase of freight rate?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) (a) Yes, Sir

(b) No information about any large scale protests have come to the notice of Government

(c) No, Sir

(d) and (e) No serious crisis in industries nor cutting down of development activities is apprehended by Government. On the other hand, the increase in fares and freights will help the Shipping Corporation of India to make up a small portion of their huge losses on this service.

Filling up of Reserved Vacancies

2987, DR BHAGWAN DAS RATHOR Will the Minister of HOME AFFAIRS be pleased to state

(a) which of the Departments and Ministries of the Government of India are found defaulters in implementing the decision by Government to fill up various categories of vacancies, particularly posts of higher grades by Scheduled Castes and Scheduled Tribes, and action being taken against them, and

(b) which of the Departments and Ministries have not absorbed candidates of Scheduled Castes and Scheduled Tribes according to the percentage fixed for the various categories of the jobs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) Figures of the total num-

ber of employees and the number of Scheduled Castes and Scheduled Tribes amongst them as on 1st January 1977 in Groups A, B, C & D (Classes I, II III & IV) in the various Ministries/Departments, and their proportionate percentages are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-1815/78]

Reservations for Scheduled Castes and Scheduled Tribes wherever provided, apply to vacancies filled from time to time, and not to the total strength of a service or cadre. Although the representation of Scheduled Castes and Scheduled Tribes in the total strength might not have reached the prescribed percentages of reservation in the various categories, it would not necessarily mean that the orders issued from time to time regarding reservations have not been implemented by the Ministries or Departments concerned. Sufficient number of Scheduled Castes and Scheduled Tribes candidates are not available for all the reserved vacancies, particularly those in higher services requiring technical, special or professional qualifications, like Engineering etc.

Instructions issued from time to time providing for reservations and laying down the detailed procedures to be observed in that regard are required to be followed by all Ministries/Departments/Offices and there can be no question of any Ministry/Department/Office not observing them. Lapses, if any, on the part of the numerous subordinate appointing authorities in following the prescribed procedures or orders are, however, to be gone into by the respective Ministry/Department concerned. Instructions have also been issued to Ministries/Departments that cases of negligence or lapses found in the matter of following the reservations and other orders relating to representation of Scheduled Castes and Scheduled Tribes, should be viewed seriously and should be brought to the notice of appropriate authorities and suitable action should be taken promptly.